

ducers of Children's Films should be allotted special quota of raw films; and

(b) if so, the decision taken by Government thereon?

The Minister of Commerce (Shri Kanungo): (a) and (b) A statement is laid on the Table of the House

STATEMENT

Yes, Sir; a representation was received in October, 1958, and in the circumstances prevailing at that time, it was not found possible to give any special quota. According to the present procedure, however, any producer of Children's film can get allotment of raw film, if he produces satisfactory evidence that he has made necessary arrangements for the production of the picture

Filaria Officers in Coal Mines

*896. { Shri R. C. Majhi:
Shri Subodh Hansda

Will the Minister of Labour and Employment be pleased to state

(a) whether a Filaria Officer is appointed in all coal mine areas, and

(b) if so, whether the survey of Filaria has already been started?

The Deputy Minister of Labour (Shri Abid Ali): (a) It is proposed to appoint one Filaria Officer for coal mines

(b) No

Manufacture of Paper and Pulp Machinery

*897. { Shri Ram Krishan Gupta
Shri Shree Narayan Das
Shri Radha Raman:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No 668 on the 26th February, 1959 and state

(a) whether the terms of collaboration with the Swedish firm for the

manufacture of paper and pulp machinery in India have been finalised;

(b) if so, the details thereof; and

(c) when the production is likely to start?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). A new company is to be formed by M/s Tata Locomotive and Engineering Co. in association with M/s A Johnson and Co, Sweden, in which the Swedish firm propose to invest to the extent of 60 per cent of the capital. The Swedish firm will supply the Indian company, design, drawings and technical know-how for the manufacture of pulp and paper machinery, against payment of a technical fee cum royalty

(c) The company is expected to commence production shortly

Central Committee on Employment

{ Shri Raghunath Singh:
Shri D C Sharma:
Shri Tridib Kumar Chaudhuri:
*898 { Shri Panigrahi:
Shri S M Banerjee:
Shri Jagdish Awasthi:
Shri Ram Krishan Gupta:
Shri Sarju Pandey:

Will the Minister of Labour and Employment be pleased to state

(a) whether it is a fact that the Central Committee on Employment held its meeting in May, 1959;

(b) if so, the subjects discussed and the recommendations made by the Committee.

(c) the decisions taken by Government thereon, and

(d) the steps proposed to be taken to implement those decisions?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) Important items discussed and recommendations made concerning the same are:—

(1) The two Study Groups set up by the Committee should examine the employment aspects of planning in general and the employment opportunities in the village industries sector respectively.

(2) Programme of Employment Market Information and Vocational Guidance should be strengthened

(3) Apprenticeship training schemes should be organized on sound lines by resorting to legislation, if necessary

(4) Staff of the Employment Service should be made permanent without delay.

(5) State Employment Advisory Committees should be remodelled on the lines of the Central Committee on Employment

(6) Pilot project should be undertaken at least in one District in every State to discover employment potential

(7) Facilities of the Employment Service should be extended to persons in rural areas

(8) All Government Departments/ Statutory Bodies should utilize the Employment Service for recruitment.

(9) Central and State Co-ordinating Units should take measures to find employment to workers rendered unemployed due to closures

(10) The question of creating a Special Fund for rehabilitating weaker industrial units should be examined in all its aspects.

(c) and (d) Material for consideration by the Study Groups is made available. The other recommendations are being examined in consultation with authorities concerned in the States and the Central Government.

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Documentary Film on Tagore

999. { Shri S. M. Banerjee;
Shri D. C. Sharma;
Shri Ram Krishna Gupta.
Shri Jagdish Awasthi:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 375 on the 18th February, 1959 and state:

(a) whether the Films Division have since concluded an agreement with a producer for the production of a documentary film on the life of Shri Rabindranath Tagore;

(b) if so, the nature of the agreement concluded, and

(c) the progress made so far in the production of the film?

The Minister of Information and Broadcasting (Dr. Konkar): (a) No, Sir. The Producer has raised certain points which are being examined.

(b) Does not arise

(c) The shooting of the film will be started as soon as the Agreement is executed. In the meantime, the necessary material for the film is being collected and a Committee has been constituted to assist and advise the Producer in the production of the film

Kashmir

999 Shri A. M. Tariq: Will the Prime Minister be pleased to state:

(a) whether Government are aware that Michel Brithcer in his book entitled "Nehru, A Political Biography" has published a few maps of India; and

(b) whether Government are also aware that in these maps Kashmir has not been shown as part of India?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) Yes, Sir